

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted with immediate effect :-

Name of the Committee	Name of the Official	Designation
Committee for Recreation and Welfare of Court Staff posted at Tis Hazari Court Complex	Sh. Sanjeev Kumar, Judicial Assistant Office of the CMM (Central)	Chairman
	Ms. Sunita Rai, Judicial Assistant General Branch (Central)	Member
	Sh. Kali Yadav, Personal Assistant Office Pool, Administration Branch-I (Central)	Member
	Sh. Mukesh Kumar, Junior Judicial Assistant Care Taking Branch (Central)	Member
	Mr. Arjun Saini, Peon Computer Branch, Tis Hazari Complex.	Member

All the correspondence will be done with the prior approval of Administrative Civil Judge (Central) and Principal District & Sessions Judge (Hqs) Tis Hazari Courts, Delhi.

*GIRISH KATHPALIA*  
22.7.22.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 55132-151 /F.1(3)/Gaz/2022

Dated 22 JUL 2022

**Sub:- Committee for Recreation and Welfare of Court Staff posted at Tis Hazari Complex.**

Copy forwarded for information & necessary action to :-

1. Ld. Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
2. Ld. Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
3. The Sr.AO(J)/AO(J)/Branch In-charge, Computer Branch, General Branch, Office of CMM & ACJ (Central), Care Taking Branch (Central) Tis Hazari Courts, Delhi to pursue the matter.
4. The Care Taker, Care taking Branch (Central) is directed to pursue the matter.
5. The P.S. to the undersigned.
6. The Official concerned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi